tram by introducing JJiesei engine; and

(b) if so, the details of the proposal?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) There is no proposal to speed up Hyderabad-Madras Expresses by utilising diesel engines. However, journey time of this train will be reduced by 60 minutes from Madras to Hyderabad and 20 minutes in return direction in the time table to come into force from 1st April, 1967.

MUDALIAR COMMITTEE ON FOREIGN ASSISTANCE TO INDUSTRIES

- 123. SHRI M. D. NARAYAN: Will the Minister of INDUSTRIAL DEVE LOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Ramaswamy Mudaliar Committee appointed by Government regarding foreign assistance to Indian industries has submitted its report; and
 - (b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The Committee under the Chairmanship of Dr. A. Rama-swami Mudaliar for examining the question of the commercial utilisation of indigenous technical know-how vis-a-vis the need for foreign collaboration has not submitted its report to the Government so far. The Committee has been allowed time upto the end of April to submit its report.

(b) Does not arise.

RAILWAY TRACK BLOWN UP

124. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleas ed to state:

(a) the number of persons whose (a) Whether it is a fact that Railway track near Kharikatia station of | lands have been acquired for cons-

to Questions the North-East Frontier Kairway was blown up on the night of 18th February 1967;

- (to) if so, what were the reasons;
- (c) whether the culprits have been traced out; and
- (d) what are the preventive mea sures taken for future safety in train service?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

- (b) and (c) The whole matter is under police investigation who have registered the case under section 126 (maliciously wrecking or attempting to wreck a train) of Indian Railways Act and section 5 of Explosives Act. No arrests have been made so far.
- (d) The following preventive measures already exist for safety of train service:-
 - (i) In addition to the Engineering Gangmen patrols in the Section, the Security Forces who are responsible for this area have their own arrangements of intensive patrolling of railway track, etc.
 - (ii) Search Light Patrols manned by armed escorts run ahead of passenger trains;
 - (iii) Checking of passengers is carried out jointly by State Government Railway Police and Railway Protection Force:
 - (iv) The running of passenger trains during dusk to dawn has already been restricted on the Section.

COMPENSATION FOR LAND ACQUIRED FOR POONA-MTRAJ LINE

125. SHRI G. R. PATIL: Will the Minister of RAILWAYS be pleased to state:

truction of broad gauge Railway line from Poona to Miraj;

Written Answers

- (b) the number of persons who have been paid the full amount of compensation for the acquisition of their lands;
- (c) the number and names of persons from Sangli and Satara Districts who have not been paid *he amount of compensation so far;
- (d) the reasons for the delay m :naking the payment of compensation; and
- (e) when Government propose to make the payment?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACEA): (a) Mil.

(b) 543.

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- (c) 1868. A list showing the names of these persons will be laid on the rVsble of the House.
- (d) The delay is due to the delay in finalising the awards by the State Government authorities.
- (e) Payments to 748 oersom- axe expected to be paid within a month and the rest wjtn"n the next linan-cial year.

STEPPING UP OF PRODUCTION OF COKING COAL

- 12G. SHRI A. D. MANI: Will the. Minister of STEEL, MINES AND METALS be pleased to stale:
- (a) whether the Planning Commission has recommended to the National Coal Development Corporation to step up production of coking coal during the Fourth Five Year Plan period; and
- (b) if so, what concrete steps are going to be taken by the Corporation to fulfil the directive of the Planning Commission?

THE MINISTER OF STBKL, MINES AND METALS (DR M. CHAN:; A REDDY): (a) Increase in coking coal production is part of the Plan programme of the National Coal Development Corporation drawn up in consultation with the Planning Com-uiission.

to Questions

(b) The steps being taken by National Coal Development Corpr'ra-tion for increasing coking coal production during the Fourth Plan period include maximising the production from their existing mines, completion of mines under construction and starting of new mines.

गुजरात में ऐल्युमिनियम का कारखाना

- 127. श्री राजनारायम : क्या इ पात, खान ग्रार धात मंत्री यह बताने की कुना करेंगे कि :
- (क) क्या यह सच है कि भारत सरकार गुजरात खनिज विकास निगम की एक ग्रर्जी पर विचार कर रही है जिसमें ऐल्य-मिनियम का एक कारखाना खोलने का प्रस्ताव है ; ग्रीर
- (ख) यदि हां, तो इस प्रस्ताव की मोटी-मोटी बातें क्या हैं ग्रीर इस सम्बन्ध में सरकार ने क्या फैसला किया है ?

t [ALUMINIUM PLANT IN GUJARAT

- 127. SHRI RAJNARAIN: Will the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) whether it is a fact that the Government of India are considering an application submitted by the Gujarat Mineral Development Corporation in which a proposal has been made for setting up of an aluminium plant; and
- (b) if so, what are the broad features of the proposal and what deci
 - t[] English translation.